

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I C E

Dated: Guwahati, the 02nd May, 2024

This is for the information of all concerned that certified copies of orders / judgments / case records, etc mentioned in the list enclosed herewith are ready for delivery. The said certified copies will be disposed of if not collected within **14 (fourteen) days** from the date of this notice.

Fresh applications will have to be filed thereafter for the certified copies of orders / judgments / case records, etc as mentioned in the list.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.XXVII-01/2022/01-12/ **dated 02-05-2024**

Copy forwarded for information & necessary action:

1. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (Judicial), Gauhati High Court, Guwahati.
4. The Deputy Registrar (Bench), Gauhati High Court, Guwahati.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
6. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The AO(J), Copying Section, Gauhati High Court, Guwahati.
- ✓ 9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notice immediately in the official website of the Gauhati High Court, Guwahati).

10. The CA to the Registrar General, Gauhati High Court, Guwahati.
11. Notice Boards of Gauhati High Court, Old Block and New Block.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)

02.05.2024

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Sl. No	Case No.	Application No.	Date of Apply
1.	WP © 2163/2019	484869`	28/04/2020
2.	RFA 08/2011	400476	21/12/2017
3.	RSA	400325	21/12/2017
4.	WP © 350/2013	442010	07/02/2019
5.	Wp © 170/2019	440406	23/01/2019
6.	Wp © 3359/2017	434900	22/11/2018
7.	AB 2161/2018	437587	17/02/2018
8.	I.A (Civil). 110/2019	442213	08/02/2019
9.	AB 193/2021	504893	23/03/2021
10.	Cont. Case © 559/2017	418784	18/06/2018
11.	WP © 5381/2016	429929	27/09/2018
12.	BA 2120/2018	428863	20/09/2018
13.	WP © 8318/2019	510633	12/08/2021
14.	CrI.pet. 681/2016	418247	12/06/2018
15.	CrI. Pet. 1033/2017	402646	23/01/2018
16.	RSA 25/2001	423244	01/08/2018
17.	AB 2886/2018	430649	03/10/2018
18.	WA 335/2018	443845	22/02/2019
19.	WP © 2863/2018	439484	10/01/2019
20.	WP © 944/2019	445313	07/03/2019
21.	WP (c) 1925/2018	438937	04/01/2019
22.	CrI. Rev.Pet. 362/2006	307431	17/03/2015

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Sl. No	Case No.	Application No.	Date of Apply
1.	AB 2837/2020	494794	25/11/2020
2.	AB 2241/2020	494107	17/11/2020
3.	I.A. (Crl.) 582/2020	496920	19/12/2020
4.	WP © 5213/2020	496068	11/12/2020
5.	WP© 8082/2019	479320	31/03/2020
6.	I.A(c) 1469/2019	495813	09/12/2020
7.	Crl.Pet. 554/2020	495528	04/12/2020
8.	WP © 1478/2020	482413	27/02/2020
9.	WP © 1916/2016	491035	30/09/2020
10.	I.A (Civil). 832/2020	490320	21/09/2020
11.	CRP (I/O) 305/2017	484103	13/03/2020
12.	WA 156/2020	494090	17/11/2020
13.	Wp© 2238/2020	491587	08/10/2020
14.	BA 2140/2023	571835	08/08/2023
15.	WP (c) 3059/2020	581490	06/12/2023
16.	BA 4024/2023	580483	24/11/2023
17.	BA 3926/2023	579040	07/11/2023
18.	WP © 5613/2023	575886	25/09/2023
19.	WP © 4409/2023	571591	05/08/2023
20.	Crl. Rev.Pet 377/2022	544279	13/09/2022
21.	CRP(I/O) 212/2023	571181	02/08/2023
22.	WP © 5809/2020	563122	03/05/2023
23.	BA 1204/2023	569484	14/07/2023
24.	BA 1854/2023	568756	28/06/2023
25.	WP © 2370/2023	567224	14/06/2023
26.	BA 1631/2023	563870	11/05/2023
27.	WP © 2683/2023	565056	23/05/2023
28.	CRP (i/o) 16/2023	560508	28/03/2023
29.	I A CIVIL 164/2023	554769	23/01/2023
30.	BA 3670/2022	553370	02/01/2023
31.	BA 2181/2022	545121	20/09/2022
32.	AB 1420/2022	533967	27/05/2022
33.	BA 2218/2022	544911	19/09/2022

Sl. No	Case No.	Date of Apply	Application No.
1.	Wp © 6878/2019	14/10/2019	469231
2.	Wp © 4009/2017	30/10/2019	470430
3.	CrI. Pet. 977/2019	03/10/2019	468691
4.	Wp © 1162/2019	25/06/2019	457036
5.	Wp © 1879/2019	09/09/2019	465075
6.	Wp © 4200/2017	19/09/2019	466772
7.	AB 3475/2019	21/10/2019	469483
8.	WP © 6575/2018	19/12/2018	437975
9.	WP © 130/2016	21/08/2019	462697
10.	CrI.Pet. 748/2019	06/08/2019	461296
11.	Wp © 5086/2019	02/08/2019	460982
12.	Wp © 5817/2019	30/09/2019	468210
13.	Wp © 5686/2013	04/03/2020	483248
14.	Wp © 1351/2020	05/03/2020	483295
15.	Wp © 1332/2020	05/03/2020	483296
16.	CrI.Pet. 940/2017	11/03/2020	483754
17.	CrI.Pet. 940/2017	11/03/2020	483755
18.	AB 2934/2019	06/03/2020	483501
19.	Wp © 1574/2019	26/11/2019	473808
20.	Wp© 3827/2010	26/03/2019	447333
21.	I.A. (Civil.) 3826/2017	13/06/2019	455556
22.	CrI.Pet. 557/2013	20/03/2019	447014
23.	Wp © 8869/2018	27/05/2019	453683
24.	Wp © 398/2013	26/04/20198	450533
25.	Wp © 779/2014	26/04/2019	450534
26.	I.A. © 4045/2019	03/12/2019	474760
27.	CrI.Pet. 503/2015	20/11/2019	472911
28.	BA 3249/2019	25/10/2019	469970
29.	BA 3416/2019	22/11/2019	473455
30.	AB 2946/2019	19/11/2019	472862
31.	I.A. (Civil.) 1345/2019	14/11/2019	472137
32.	AB 2283/2018	21/08/2018	425581
33.	Wp © 3948/2008	02/04/2019	448340



34.	RSA 84/2012	07/06/2023	566603
35.	Cont. Case © 209/2017	10/12/2018	436603
36.	AB 2986/2018	21/12/2018	438475
37.	BA 2675/2018	19/11/2018	434689
38.	CrI. Rev.P. 221/2015	03/04/2019	448397
39.	Wp © 3038/2018	10/01/2019	439483
40.	CrI.Pet. 505/2015	20/11/2019	472925
41.	Cont. Case © 427/2018	10/05/2023	563782
42.	Wp © 2887/2008	03/04/2023	561303
43.	Wp © 5310/2020	27/06/2023	568659
44.	Wp © 1973/2010	06/10/2023	577003
45.	Wp (C0 4207/2019	21/08/2023	572911
46.	I . A. (civil) 3536/2017	25/022019	444089
47.	Wp © 4028/2018	06/09/2019	464878
48.	I . A . (Civil) 266/2019	19/02/2019	443530
49.	Wp © 2332/2017	30/08/2018	426554
50.	I.A. Civil) 4219/2018	17/012019	439870
51.	CrI. Pet. 469/2019	06/05/2019	451476
52.	Wp © 1256/2024	20/03/2024	589508
53.	AB 218/2022	09/05/2023	563726
54.	Wp © 6138/2022	14/09/2023	575032
55.	Cont. Case © 12/2019	18/03/2023	559687
56.	Wp © 3774/2023	01/12/2023	581105
57.	Wp © 454/2023	20/11/2023	579980
58.	CrI.Rev.P. 155/2019	26/04/2019	450587
59.	Wp. © 4975/2017	28/06/2019	457582
60.	Wp © 5380/2017	28/06/2019	457583
61.	Cont. Case © 201/2019	28/06/2019	457605
62.	CRP (I/O) 273/2017	17/05/2019	452788
63.	I.A. (Civil) 2630/2018	24/08/2018	425811

Sl. No	Case No.	Date of Apply	Application No.
1.	BA 94/2022	20/05/2022	533208
2.	WP© 220/2017	31/03/2022	529513
3.	WP © 99/2006	31/03/2022	529506
4.	Mat (A) 20/2021	30/05/2022	534120
5.	CrI. Pet. 255/2019	02/06/2022	534518
6.	Mat. (A) 270/2019	09/03/2022	527640
7.	CrI. Pet. 134/2022	17/03/2022	528410
8.	Wp © 3283/2022	02/06/2022	534589
9.	Wp © 4938/2010	17/03/2022	539795
10.	BA 430/2022	17/03/2022	528414
11.	CrI.Pet. 135/2022	17/03/2022	528411
12.	CrI.Pet. 54/2022	24/05/2022	533042
13.	BA 820/2022	25/05/2022	533652
14.	WP © 653/2019	23/05/2023	533499
15.	CrI. Rev.P.	18/05/2022	533024
16.	CrI.Pet. 255/2019	22/02/2022	528242
17.	I.A. (CrI.) 719/2023	12/10/2023	577597
18.	WP © 57/2020	28/02/2023	558166
19.	Wp © 5248/2018	15/03/2023	559358
20.	Wp © 3338/2023	01/12/2023	581104
21.	Wp © 999/2018	10/04/2023	561701
22.	Wp © 8358/2018	15/03/2023	559335
23.	C R 412/1999	09/05/2023	583710
24.	AB 4201/2023	19/12/2023	582686
25.	WP © 853/2023	16/02/2023	556942
26.	WP © 646/2021	03/03/2023	558554
27.	WP © 1982/2022	24/08/2023	573306
28.	CrI.Rev.P. 267/2011	18/07/2023	569612
29.	CrI.Pet. 79/2017	03/01/2023	553717
30.	RSA 157/2002	13/12/2023	582100
31.	RSA 179/2015	19/09/2023	575453
32.	WP © 1838/2022	28/11/2023	580783
33.	WP © 4593/2023	11/12/2023	

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34.	WP © 904/2020	03/10/2023	576556
35.	RSA 179/2015	19/09/2023	575452
36.	WP © 2164/2022	30/06/2023	569039
37.	RSA 1294/2023	07/11/2023	578968
38.	AB 1889/2023	18/09/2023	575337
39.	WP © 3338/2023	13/06/2023	567202
40.	WP © 3285/2023	12/06/2023	567027
41.	WP © 1028/2003	04/08/2023	571436
42.	WP © 4947/2010	21/02/2023	557354
43.	Test (A) 03/2018	07/12/2023	581563
44.	Wp © 1334/2021	25/08/2023	573384
45.	Mat (A) 20	24/04/2023	580607
46.	Wp © 2495/2021	21/02/2023	557405
47.	PIL 78/2012	05/08/2023	571593
48.	Wp © 2440/2023	07/06/2023	566599
49.	Wp © 2708/2016	21/12/2023	583036
50.	Wp © 3774/2023	01/12/2023	550894
51.	BA 290/2023	03/04/2023	561234
52.	Wp © 1623/2014	13/10/2022	546951
53.	Wp © 5388/1999	05/10/2023	576860
54.	Wp © 3468/2018	15/03/2023	559327
55.	CRP 269/2016	20/06/2023	567032
56.	Wp © 3469/2018	15/03/2023	559303
57.	Wp © 8306/2018	15/03/2023	559349
58.	CrI.Pet. 846/2022	02/06/2023	566212
59.	Wp © 5673/2020	11/03/2020	

Sl. No	Case No.	Date of Apply	Application No.
1.	WP © 2252/2016	01/12/2020	495079
2.	RSA xxx/2019	08/07/2019	458327
3.	Wp © 6784/2018	04/03/2020	483291
4.	Wp © 3518/2019	16/09/2019	466129
5.	FAO 57/2018	19/03/2021	493724
6.	AB 1499/2019	11/11/2020	493724
7.	WP © 2586/2018	13/10/2020	491892
8.	WP © 906/2016	22/08/2019	462993
9.	RSA 157/2002	13/12/2023	582100
10.	WP © 646/2021	03/03/2023	558554
11.	WP © 1982/2022	24/08/2023	573306
12.	CrI. Revn.P. 267/2011	18/07/2023	569612
13.	CrI. Pet. 79/2017	03/01/2023	553517
14.	AB 4201/2023	19/12/2023	582686
15.	WP © 853/2023	16/02/2023	556942
16.	CR 412/1995	09/05/2023	563710
17.	WP © 8358/2018	15/03/2023	559335
18.	WP © 999/2018	10/04/2023	561701
19.	Wp © 3338/2023	01/12/2023	581104
20.	Wp © 5248/2018	15/03/2023	559356
21.	Wp © 57/2023	28/02/2023	588166
22.	I. A. (CrI.) 799/2023	12/10/2023	577595
23.	CrI. Pet. 1255/2019	02/06/2022	534518
24.	BA 94/2022	20/05/2022	533208
25.	WP © 220/2017	31/03/2022	529513
26.	Wp © 99/2006	31/03/2022	529506
27.	Mat. Appeal 20/2021	30/05/2022	534120
28.	Mac. Appeal 270/2019	09/03/2022	527640
29.	CrI. Pet. 134/2022	17/03/2022	528410
30.	Wp © 3283/2022	02/06/2022	534589
31.	Wp © 4938/2010	17/02/2022	525795
32.	AB 430/2022	17/03/2022	528414
33.	CrI.Pet. 54/2022	24/05/2022	533642



34.	Crl.Pet. 135/2022	17/03/2022	528411
35.	BA 820/2022	25/05/2022	533652
36.	WP © 653/2019	23/05/2022	533499
37.	Crl.Rev.P. 130/2022	18/05/2022	533024
38.	Crl. Appeal 147/2021	22/02/2022	526242
39.	Wp © 2708/2016	10/04/2023	561699
40.	Cont. Case © 103/2019	07/03/2024	588313
41.	I.A. (Civil.) 1293/2023	28/09/2023	576307
42.	Cont. Case © 504/2000	20/11/2023	580018
43.	Mac. Appeal 236/2023	28/08/2023	573628
44.	Wp © 6297/2022	23/08/2023	573194
45.	Wp © 5766/2020	30/01/2023	555292
46.	Mac. Appeal 225/2017	21/08/2023	572884
47.	BA 4191/2023	12/12/2023	581933

Sl. No	Case No.	Date of Apply	Application No.
1.	WP © 3827/2010	26/03/2019	447333
2.	I.A. (Civil.) 3826/2017	13/06/2019	455556
3.	CrI.Pet. 557/2013	20/03/2019	447014
4.	Wp © 8869/2018	27/05/2019	453683
5.	Wp © 398/2013	26/04/2019	450533
6.	Wp © 779/2014	26/04/2019	450534
7.	I.A. © 4045/2019	03/12/2019	474760
8.	CrI.Pet. 503/2015	20/11/2019	472911
9.	BA 3249/2019	25/10/2019	469970
10.	BA 3416/2019	22/11/2019	473455
11.	AB 2946/2019	19/11/2019	472862
12.	I.A. (Civil) 1345/2019	14/11/2019	472137
13.	AB 2283/2018	21/08/2018	425581
14.	Wp © 3948/2008	02/04/2019	448340
15.	RSA 84/2012	07/06/2023	566603
16.	Cont. Case © 209/2017	10/12/2018	436603
17.	AB 2986/2018	21/12/2018	438475
18.	BA 2675/2018	19/11/2018	434689
19.	CrI. Rev.P. 221/2015	03/04/2019	448397
20.	WP © 3038/2018	10/01/2019	439483
21.	CrI. Pet. 505/2015	20/11/2019	472925

Sl. No	Case No.	Date of Apply	Application No.
1.	Wp © 8150/2018	30/11/2018	435715
2.	BA 2606/2023		
3.	I.A. (Cri.) 952/2023	16/10/2023	577860
4.	Wp © 5292/2022	12/05/2023	563994
5.	Wp © 7213/2021	23/08/2023	573079
6.	W.A. 702/2002	12/08/2021	510557
7.	Wp © 6210/2021	03/12/2021	520079
8.	Wp © 403/2022	29/01/2022	524258
9.	Wp © 6017/2021	17/11/2021	518378
10.	Wp © 4846/2011	13/12/2022	551957
11.	BA 2077/2023	26/06/2023	568448
12.	Wp © 6403/2021		
13.	BA 2070/2023	26/06/2023	568446
14.	Mac. Appl. 152/2022	11/09/2023	574643
15.	Mac. Appl. 348/2021	11/09/2023	574642
16.	BA 1826/2023	28/08/2023	573623
17.	CRP 33/2017	27/01/2021	499050
18.	I.A. © 484/2020	21/12/2020	497082
19.	BA 962/2020	08/05/2020	485023
20.	BA 1005/2020	22/05/2020	485514
21.	AB 1206/2020	25/06/2020	487381
22.	AB 1923/2020	30/03/2020	491000
23.	BA 1305/2020	12/11/2020	493833
24.	AB 2751/2020	19/10/2020	492422
25.	AB 165/2021	27/01/2021	499088
26.	BA 2926/2020	21/12/2020	497123
27.	BA 2799/2020	14/12/2020	496228
28.	AB 3330/2020	09/12/2020	495846
29.	AB 3438/2019	12/11/2020	493949